

## Annexure – 7

Name of the corporate debtor: M B MALLS PRIVATE LIMITED ; Date of commencement of CIRP: 03.08.2022; List of creditors as on: 15.07.2024

## List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					Amount of contingent claim
1	HRERA	Haryana Real state and regulation authority		16.02.2023	10000000	0	Operational creditor (Govt. Dues)	0	0	No	0	0	0	100,000,000	-	Rejected
2	DTCP	Director town and country planning		2/2/2023	198154900	28023000	Operational creditor (Govt. Dues)	0	0	No	0	0	0	37,001,600	133,130,300	The claimed amount is under verification, stayed by Hon'ble High court
3	CUSTOM	Commissioner of customs (Import) Tughakabad, New delhi		1/7/2023	14556554.62	8629173.07	Operational creditor (Govt. Dues)	0	0	No	0	0	0	5,927,382	-	Amount provisionally
	<b>Total</b>				<b>312,711,454.62</b>	<b>36,652,173.07</b>								142,928,982	133,130,300	